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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T K BHASKAR PRIYADARSHINI. N KEERTHI SHWETHA	Counsel for Petitioner	
2.	THIRIYAMBAK KANNAN	Counsel for Respondent	

ORDER

Shri T K Bhaskar, counsel for petitioner present. Shri Thiriyambak Kannan, counsel for respondents present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Time extended at their request for submitting final arguments. Put up on 15.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)